

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 8th December, 2016

No.HC.VII-22/2010(Pt.)/ 5478 /A. Smti. Niva Rani Daley, Judicial Magistrate, 1st Class, Jorhat is directed to work in the Court of Munisff No.1, Jorhat until further order on the days to be fixed by the District & Sessions Judge, Jorhat keeping in view the number of pendency of cases.

No.HC.VII-22/2010(Pt.)/ 5479 /A. In exercise of the power delegated to the High Court under the proviso to Sub-Section (2) of Section 19 of the Bengal, Agra and Assam Civil Courts (Amendment) Act, 2005, the High Court is pleased to invest the following Judicial Magistrate, 1st Class with the power to try suits cognizable by the Civil Courts up to and inclusive of the value of Rs.2,00,000/- (Rupees two lakhs only).

1. Smti Niva Rani Daley

The power is personal to the Officer concerned and may be exercised by her at any station.

By Order,
Sd/- M.A. Ali,
REGISTRAR (VIGILANCE)

Memo No.HC.VII-22/2010(Pt.)/ 5480-5492 /A.

Dated 08.12.2016

Copy to:

1. The L.R. & Secretary to the Govt. of Assam Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati
3. The District & Sessions Judge, Jorhat.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Chief Judicial Magistrate, Jorhat.
6. The Joint Registrar (_____), Gauhati High Court, Guwahati
7. Smti Niva Rani Daley, Judicial Magistrate, 1st Class, Jorhat.
8. The Deputy Registrar (_____), Gauhati High Court, Guwahati
9. The Assistant Registrar (_____), Gauhati High Court, Guwahati
10. The Private Secretary to Hon'ble Mr./Mrs. Justice _____, Gauhati High Court, Guwahati

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- ✓ 11. The System Analyst, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website
12. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Admn.)/ Registrar (Judicial)/ Registrar (Esstt.), Gauhati High Court, Guwahati.
13. The Deputy Director, Printing & Stationary, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.

(C.A. L. S. 12/16)
REGISTRAR (VIGILANCE)

*Sd/-
12/16*